

PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Tuesday, 4th August, 1953

The House met at a Quarter Past Eight
of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

RESIGNATION OF SHRI P. T.
CHACKO.

Mr. Deputy-Speaker: I have to inform hon. Members that Shri P. T. Chacko has resigned his seat in the House with effect from the 3rd July, 1953.

LEAVE OF ABSENCE

Mr. Deputy-Speaker: I have received the following message from the hon. Speaker:

"Hon. Members are aware that I left India for the U.K. for rest and recuperation. I have arranged to sail back in the last week of August. In the circumstances it will not be possible for me to be in the service of the House during the current session. I have therefore to request you to ask the House to grant me leave of absence."

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We are glad that the Speaker is now well and will soon return to this House and to the Chair which he so honourably occupies.

Is the House pleased to grant him leave of absence?

Leave was granted.

Mr. Deputy-Speaker: I have to inform the hon. Members that I have received the following letter from Shri Nevatia:

"As I have been compelled to prolong my tour out of India, I beg leave to make application for leave of absence from the House from 3rd August to 29th August, 1953."

Shri Nevatia went out of India to attend the Eighth Congress of International Society of Sugar Cane Technologists in British West Indies and was granted leave of absence, on the 24th March, 1953, during the last session.

Is it the pleasure of the House that permission be granted to Shri Nevatia for remaining absent from all the sittings of the House with effect from the 3rd August to the 29th August, 1953?

Leave was granted.